NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|--------------------------|----------|-------------|---------|---|--|
| CP No.184/BB/20 17 | - | For hearing | 252(3) | Wincent Technologies India Pvt. Ltd., Vs ROC | |
| NIABAT (IN CA | | | | | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|--|-----------|
| 016 | DINYA PRASAD 9611263578 | petitioner Company Writent Technologies India | Wa |

ORDER

PCS for Petitioner Company is present. She has filed one more set of copies. She is again directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 05/02/2018.

Member (T)

Member (J)